

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 614 & 616 OF 2016 IN
DFR NO. 3353 OF 2016**

Dated : 15th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s. Dalmia Cement (Bharat) Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anantha Narayan M.G.

Mr. Shridhar Prabhu

ORDER

Affidavit of service is not filed. Learned counsel for the Appellant seeks two weeks time to file affidavit of service.

List the matter on **10.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr